

**VIDEO CONFERENCING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CIVIL CAUSE LIST DATED 23-10-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc./ Appearance</u></b>					
1	EX	823/18	UNITED INDIA INSURANCE COMPANY LTD	Vs.	MEGHA TOUR AND TRAVELS
2	EX	298/19	REKHA DEVI	Vs.	SUMIT
3	EX	309/19	MOORSALIM	Vs.	FIROZ ALAM
4	EX	590/19	RAM AVTAR	Vs.	ADESH
5	M Ex	384/19	NEETU	Vs.	YATIN RAWAT
6	Misc DJ	221/20	MD. GULAB	Vs.	MD. AKBAR AND ORS.
7	M Ex	116/20	SITARA BEGAM AND ORS	Vs.	DTC AND ANR
8	Misc DJ	286/20 A	SHOK KUMAR	Vs.	NAYAK S.K.PANDEY
9	Misc DJ	309/20	RAJ KUMAR	Vs.	VINOD KUMAR AND OTHERS
10	Misc DJ	310/20	NIRMALA DEVI @ NIRMAL DEVI	Vs.	SUKHVIR SINGH
11	EX	393/20	THE NEW INDIA ASSURANCE CO LTD	Vs.	AJAY
12	EX	394/20	RELIANCE GENERAL INSURANCE COMPANY LTD.	Vs.	DELHI WASTE MANAGEMENT LTD.
13.	M Ex.		BALBIR SINGH	Vs	AVINASH KUMAR

**VIDEO CONFERENCING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CRIMINAL CAUSE LIST DATED 23-10-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc./ Appearance</u></b>					
1	M CrI	136/2020	MOHD. ATIF AND ANR	Vs.	ROHIT PATHAK